

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

(ONLY SLP (C) NO. 12646/2019 IS TO BE LISTED BEFORE HON'BLE JUDGE IN CHAMBERS)

WITH

SLP(C) No. 12646/2019 (XI)
(FOR ADMISSION and I.R. and IA No.74174/2019-CONDONATION OF DELAY IN FILING and IA No.74177/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74179/2019-EXEMPTION FROM FILING O.T.)

Date : 19-03-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
[IN CHAMBER]

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Neeraj Kumar Sharma, AOR

Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos. 17832/2021, 29094/2021 and 29097/2021 in
SLP(C) No. 12646/2019

Delay in filing application for substitution is
condoned. Abatement is set aside.

Application for substitution is allowed.

(NIDHI AHUJA)
AR-cum-PS

(PRADEEP KUMAR)
BRANCH OFFICER